3615 Oral Answers

"THE EDUCATION QUARTERLY"

*425. SHRI D. NARAYAN: Will the Minister for Education be pleased to state:

(a) how many copies of the latest issue of the magazine "The Education Quarterly" published by the Ministry of Education were printed and have so far been sold;

(b) how many copies of the magazine are distributed free; and

(c) whether the contributors of articles to this magazine are paid?

THE DEPUTY MINISTER FOR EDU-CATION (DR. K. L. SHRIMALI): (a) 2,500 copies of the December 1955 issue of "The Education Quarterly" have been printed. This is the latest issue of the magazine. As it has just been published no sales figures for it are available.

(b) 1200 copies of the December 1955 issue of the magazine are to be distributed free.

(c) Yes, sir.

SHRI D. NARAYAN: If the number of copies of the December issue which were sold is not available, may I know the number of copies of the September issue that were sold?

MR. DEPUTY CHAIRMAN: It may not be available.

SHRI D. NARAYAN: It is only a quarterly magazine.

DR. K. L. SHRIMALI: I can give the statement for the previous years.

MR. DEPUTY CHAJRMAN: He wanted for December I think.

SHRI D. NARAYAN: It is a Quarterly. I want to know the number of subscribers.

MR. DEPUTY CHAIRMAN: For what period?

SHRI D. NARAYAN: Even for last year, let us say.

DR. K. L. SHRIMALI: For last year I should have notice.

DR. K. L. SHRIMALI: I can give the information, if the hon. Members are anxious, for 1952, 1953, 1954 and 1955. The statement indicates the print order, sale quota, copies actually sold, free quota, copies actually distributed free `of the "Education Quarterly". Now for 1952 the print order for March was 970; for June 970; for September 1050......

PROF. G. RANGA: He wants information only in regard to the copies which were sold and only for one year. Why from 1952?

DR. K. L. SHRIMALI: Copies actually sold in 1952 in respect of the four quarters were as follows: March— 220; June—220; September—300 and December 300.

Copies actually sold in 1953 in respect of the four quarters were as follows: March—343; June—673; September—631 and December—653.

Copies actually sold in 1954 in respect of the four quarters were as follows: March-710; June-750; September-695 and December 845.

Copies actually sold in 1955 in respect of the four quarters are as follows: March—521; June—724; September—721 and December—.Yet to be sold.

DR. RAGHUBIR SINH: May know whether the December 1955 issue of the Education Quarterly was published after notice of this question was received?

 $D_{R.}$ K. L. SHRIMALI: I cannot understand how this question arises. I shall need notice to answer that question.

श्री कन्हैया लाल दी० वैद्य : क्या माननीय मंत्री जी बतलाने की कृपा करेंगे कि इस की पार्लियामेंट के मेम्बरों को कितनी कापिस सुफत दी जा चुकी हैं ? • DR. K. L. SHRIMALI: I cannot tell how many copies were distributed to Members of Parliament, but I can tell actually how many copies were distributed free. For 1953 I give the figures of copies actually distributed free. March—1300; June—1210; September—1143 and December—832.

LOANS OF FORMER COCHIN STATE

*426. SHRI S. C. KARAYALAR: Will the Minister for FINANCE be pleased to state whether any of the State Loans of the former Cochin State have been taken over by the Government of India, and if so, what are those loans and what are the amounts involved?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Under the Federal Financial Integration arrangements, Government of India agreed to assume liability for the Public Debt of the former Cochin State to the following extent:--

1. •	'. Nan	ne of :		Liat by	oility Gov of I	assu med ernment ndia
				(L	n lakl	is of Rs.)
	$3\frac{1}{2}\%$	Loan	195662	ι	••	4
	3%	Loan	1953-55	5		70
	3%	Loan	1955-58	3		1 2
\$						
1						86

SHRI S. C. KARAYALAR: May I ask whether these loans were issued as tax-free loans by the former Cochin State Government?

SHRI M. C. SHAH: I have not got that information, Sir.

SHRI S. C. KARAYALAR: May I ask whether, in any event the Government of India have ordered that the tax should be deducted at source in respect of all these loans?

Charles M. C. SHAH: Always a tax is **deducted** at source.

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SHRI S. C. KARAYALAR: But may I know, if the loans had been issued as tax-free loans, whether the Government are within their rights to issue such instructions?

SHRI M. C. SHAH: Income-tax has nothing to do with the conditions of the State Government. Maybe taxfree but then the State has to pay the tax. Anybody who gets interest has to pay tax if that comes within the range of income-tax.

SHRI S. C. KARAYALAR: That is not the question.

MILK SUBSTITUTE FROM GROUNDNUT

*383. SHRI D. NARAYAN: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether it is a fact that the Central Food Technological Institute at Mysore has evolved a substitute for milk from groundnut; and

(b) if so, how this substitute compares in quality and cost with genuine milk?;

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) The milk substitute has a high food value and it is only slightly inferior to cow's or buffalo's milk. Its cost will be a third or fourth of that of cow's milk.

SHRI D. NARAYAN: May I know, Sir, what amount of milk will be got from one pound of groundnut?

SHRI K. D. MALAVIYA: I have not got that information with me just now.

MR. DEPUTY CHAIRMAN: The Question Hour is over.

[†]Postponed from the 20th December 1955.